

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>26.7.93</u>	Mr. R.N. Mathur- Counsel for the applicant Register & Put up in Court for admission on <u>30/7/93</u> alongwith of 736/ (30/7/93) REGISTRAR C.A.T. JAIPUR
<u>30.7.93</u> OA listed already same day in evening 23/8/93	Sh. R.N. Mathur, counsel for the petitioner. Sh. S.K. Kalra, C.A. departmental representative in behalf of the respondents. Heard the learned counsel for the petitioner. Let this M.P. be listed alongwith the OA in question on 23.8.93. <i>(Signature)</i> (O. P. Sharma) Administrative Member C. Krishne Gopal Krishna Member (Adm.)
<u>23/8/93</u> Cifir sent to the app. S. up. Cifir (M Bhi) u.c.d. 6047 6048 and C-11-9-93	Mr. R.N. Mathur- Counsel for Petitioner none for the respondents. The M.P. does not lie and the same is dismissed accordingly. C. Krishne Gopal Krishna Member (Adm.) <i>(Signature)</i> (B. B. Mahajan) Member (Adm.)